

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Union Cooperative Banks & Credit Societies New Delhi, for the year 1980-81 along with Accounts and the Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Urban Cooperative Banks and Credit Societies, New Delhi, for the year 1980-81.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-4482/82].

(व्यवधान)

अध्यक्ष महोदय : नों-कांकोडेंस में अ रहा है, वैसे कर लोजिये ।

(व्यवधान)

ANNUAL REPORT OF NATIONAL CO-OPERATIVE CONSUMERS' FEDERATION OF INDIA LIMITED, NEW DELHI, FOR 1981-81.

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 1980-81 along with Accounts and the Audit Report thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the Report mentioned at (1) above.

[Placed in Library. See No. LT-4484/82].

ASSISTANT COMMANDANT, GENERAL DUTY BRANCH, (PILOT/NAVIGATOR) RECRUITMENT RULES, 1982.

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): I beg to lay on the Table—

A copy of the Assistant Commandant, General Duty Branch, (Pilot/Navigator) Recruitment Rules 1982 (Hindi and English versions) published in Notification No. S.R.O. 192 in Gazette of India dated the 7th August, 1982, under sub-section (3) of section 123 of the Coast Guard Act, 1978.

[Placed in Library. See No. LT-4485/82].

PREVENTION OF FOOD ADULTERATION (FORTH-AMENDMENT) RULES, 1982, ANNUAL REPORT OF CENTRAL COUNCIL FOR RESEARCH IN YOGA AND NATUROPATHY, NEW DELHI FOR 1978-79 AND 1979-80. STATEMENT FOR DELAY AND A STATEMENT CORRECTING REPLY TO U.S.Q. No. 2911 DT. 11.3.82. RE: ARTICLES RECEIVED FROM FOREIGN COUNTRIES AS GIFTS BY INDIAN RED CROSS SOCIETY, DELHI

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD-BEN M. JOSHI): I beg to lay on the Table—

(1) A copy of the Prevention of Food Adulteration (Fourth-Amendment) Rules, 1982 (Hindi and English versions) published in Notification No. G.S.R. 422(E) in Gazette of India dated the 24th May, 1982 together with a corrigenda thereto published in Notification No. 504(E) in Gazette of India dated the 20th July, 1982 under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954.

[Placed in Library. See No. LT-4486/82].

(2) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi,